## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 17.03.2017

## ORDER NO. 35 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 24 of 2017 **for CESTAT Delhi** to the extent indicated below:-

**On 17/03/2017 at 10.30AM** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Excise and Customs Division matters.

At 10.30 AM Hon'ble Shri Ashok K. Arya, Member (Technical) will hear Single Member matters as notified.

By Order (A.Mohan Kumar)

Registrar

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ity Registrar